

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH,  
NEW DELHI  
IN O.A 490/2019**

**IN THE MATTER OF:**

**T.S. Singh**

**...APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH**

**...RESPONDENT**

**AFFIDAVIT**

I, Dr. Rajneesh Dube, S/o Dr. Brahmanand Dube, aged about 56 years, presently posted as Additional Chief Secretary, Nagar Vikas Vibhag, Govt. of Uttar Pradesh presently at Lucknow, do hereby solemnly affirm and state as under:

1. That I, the above named deponent, am well conversant with the facts of the present case based on official records and I am duly authorized to swear the present affidavit.
2. That, the deponent has joined the present office in February 2021 and had immediately looked into the matter.
3. That soon after his joining he had reviewed the case and the concerned Urban Local Body was directed to ensure that proper Bio-Remediation of the 4 polluted drains is carried out. The assessment of these drains by the State Pollution Control Board after the process has shown considerable improvement in the BOD and COD levels.



4. The DPR for completion of the STP project and Interception & diversion work of the 4 drains is under advance stage of consideration for sanction by NMCG. A technical team of NMCG was to visit the site last month for the assessment of the condition of the existing infrastructure and finalization of the scope of work to be done, however this visit could not be accomplished due to the ongoing Covid-19 pandemic situation. The visit is being rescheduled in near future. The sanction of the project from NMCG is expected in 45 days.
5. That the undersigned undertakes to expedite the process of making the concerned STP fully operational within twelve months from the date of issuance of the Letter of Award by the UP Jal Nigam.
6. That the present Deponent assures the Hon'ble Tribunal to ensure effective action in pursuance of the FIR lodged at Pratapgarh against the erring Jal Nigam officers and Contractor firm- M/s Thermax Ltd. Chinchwad.
7. That the deponent prays for one last opportunity and a time of 2 months to expedite the whole process and comply with the previous order and I offer my unconditional apology for the delay in compliance due to ongoing pandemic situation.



DEPONENT

**VERIFICATION**

Verified and signed at Lucknow on this day of 09/06/2021 that the contents of the above affidavit are true and correct to the best of my knowledge. No part of it is false, and nothing material has been concealed.

  
DEPONENT